

**15-16 Dec, 2018
(Sat-Sunday)**

For Registration: Email
**kparameswaran
@gnlu.ac.in**

Fees: Tuition
INR 8000/- (on spot)

Stay & Food: Contact
**Mr. Saubhagya D
722-8854-092**

**Mr. Malav S
953-7940-141**

Training: Duration
2 days (14 hours)

Venue:
GNLU Campus

Learning Method:
**GD, Role Play, Cognitive
Reason, Emotional
Empathy, Reflective
Thought, Mind Map, Two
Way Brain, etc. (Activity
Based Learning)**



**Gujarat National Law
University, Gandhinagar
Attalika Avenue Knowledge
Corridor Koba - Sub P.O.
Gandhinagar - 382426
Gujarat, India**

“Ethics is more than a debate of Right and Wrong

Of human behavior when its action is going to

Bring a harm or hurt to the other –

Both Humans as well as all Other Things”.

Dr K Parameswaran

“First-ever”

**GNLU
Training-
Workshop**

On

**Professional
Legal Ethics**



“Through”

**Ethics Skills
Development
(ESD)**



Dr K Parameswaran

Trainer of Ethics Skills Development.

Why this Training-Workshop?

Generally, 'Ethics' in any Profession is given by instructions. Like BCI Rules for Advocates – **do's & don'ts**.

However, do's & don'ts in real-life situations involve human-judgment on situations where choices bring dilemma of 'what is right & wrong' in decision-making.

This Ethics Skills Development (ESD) is all about, 'what is right & wrong' in both law & legal profession & acting without compromise or guilt in any legal & corporate career.

This ESD imparts legal skills to maximize justice, good & truth for both individual & collective.

This ESD experiment has garnered high appreciations from internationally recognized Law & Ethics Professors of top Law Schools of USA, UK, etc.

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"Professional Ethics in Legal Profession is about inter-connectedness that justice holds for clients, social causes, human care and the ultimate change one wants to bring out at every stage of action in legal profession, for all."

Dr K Parameswaran.

How ESD works?

Often our biases, short-term gains, economic & social compulsions influence nobility of legal profession to lop-sided developments through narrow individual & social behavior leading to injury & injustice.

This ESD widens professional perspectives for wholistic understanding & **makes** legal career adhere to Indian Constitutional values, Advocate's Act 1961, Corporate & Organizational Ethics. It **gives** fresh adventures in career growth & lasting fulfillment towards legal justice.

What is ESD outcome for Legal Professionals?

Practical skills for successful litigation, law-firm & corporate practices, ethics-teaching, legal leadership in PIL, policy-making, work-satisfaction etc.

About Resource Person: Trainer
Dr K Parameswaran (GNLU)
Associate Professor of Law
Dean of External & Alumni Relations

Former Dean of Academics.
Specializes in theory, practice, application, teaching & writing on 'Integral Dimensions of Law'

Profile:

<http://gnlu.ac.in/faculty-detail.php?staffId=59>

Who can attend this ESD Training-Workshop?

- Law Firm Partners
- Advocates
- Corporate Counsels
- Legal Professionals
- Academicians

How to Attend? **Limited Seats!** Register before 10 Dec, 2018.

- **Drop an Email:**
kparameswaran@gnlu.ac.in
812-8650-833, 94291-74064
- **Fees:** INR 8000 - **On Spot**
- **Contact at:**
 - **Mr. Saubhagya D**
Mob: 722-8854-092
 - **Mr. Malav S**
Mob: 953-7940-141

